

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/1799/A

From :- Shri Kaushik Kumar Sharma ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
Judge NDPS Court,
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 26th March, 2021.

Sub:- **Casual Leave.**

Ref:- Email dated 26.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 26.03.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/18001 dated 26.3.2021
Copy to.

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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